

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

49

T.C.P No. 37/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017


NAME OF THE PARTIES:


Damos Trading Company Pvt. Ltd.  
V/s.

Ace Gum Industries Pvt. Ltd. & Ors.s

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.      NAME      DESIGNATION      SIGNATURE

1)      Mr. Vipul D. Divedi      For Respondents        
P/b Manilal Kher  
Ambalal & Co.

②      Miss. Pushika Rajadhyaksha  
i/b Economic laws Practice for the  
Petitioners      

ORDER

TCP 37/397-398/NCLT/MB/MAH/2015

List this matter on 6.10.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)